

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-45(PB)/2018**

**IN THE MATTER OF:**

M/s. Nupur Finvest Pvt. Ltd. .... **APPLICANT / PETITIONER**  
Vs  
Unnati Fortune Holdings Ltd. .... **RESPONDENT**

**SECTION:**

**Under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 16.01.2018**

**Coram:**

**CHIEF JUSTICE (RETD.) M. M. KUMAR**  
**Hon'ble President**

**S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the PETITIONER**

:- Mr. P. Nagesh, Mr. Dhruv Gupta,  
Advs.

**ORDER**

No IRP has been named. Learned Counsel for the applicant requests for a weeks' time to do the needful.

List the matter again on 24<sup>th</sup> January, 2018.

Sd/-

**(M. M. KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**